

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 37/Chd/Pb/2017

Hero Steels Ltd. ...Petitioner/Operational Creditor
Vs.
Rolex Cycles Pvt.Ltd. ...Respondent/Corporate Debtor

Present: Mr. Rakesh Gupta, Advocate for Resolution Professional
Mr.Nipan Bansal, Resolution Professional in person

While monitoring the progress report sent by the Resolution Professional and the period of 180 days having already expired, the matter was listed today.

Learned counsel for the resolution professional submits that he would be filing appropriate application.

List the matter on 31.01.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 25, 2018
subbu